

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 5<sup>th</sup> October, 2020*

No.HC.VII-167(Pt.-VIII)/2014 / **3463** /A. ### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend the online Course on 'Speedy Trial & Efficient Prosecution' scheduled to be held from 08-09 October, 2020 at the S.V.P National Police Academy, Hyderabad.

1. Shri Jitu Moni Barman, Addl. District & Sessions Judge, Darrang, Mangaldoi.
2. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat.

*The above nominated officers are requested to provide their contact details in the format prescribed below through email to Seminar Director at [manpreetkaur@svpnpa.gov.in](mailto:manpreetkaur@svpnpa.gov.in) or intimate on Landline No.040-24234438, Mobile No.9876361323 and PA to Seminar Director: [deepa@svpnpa.gov.in](mailto:deepa@svpnpa.gov.in) or Landline No.040-24234484, Mobile No.7906625425 in the following format:-*

<b>S.No.</b>	<b>Name and Designation with batch</b>	<b>Address</b>	<b>Telephone No/Mobile No/Fax No.</b>	<b>Email-id</b>
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By Order,  
Sd/-R.A Tapadar  
**REGISTRAR (JUDICIAL)**

Memo No.HC. VII-167(Pt.-VIII)/2014 / **3464 -3471** /A. Dated: 05.10.2020  
Copy to:-

1. Manpreet Kaur, Assistant Director (Law) & Seminar Director, Sardar Vallabhbhai Patel National Police Academy, Shivaramapali, Hyderabad-500052.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, **Darrang/Golaghat**. He/She is requested to inform the nominated Judicial Officers to attend the online training programme as per schedule.
4. Shri Jitu Moni Barman, Addl. District & Sessions Judge, Darrang, Mangaldoi.
5. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat.
6. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
8. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

R. A. Tapadar  
05.10.20  
**REGISTRAR (JUDICIAL)**  
**GAUHATI HIGH COURT, GUWAHATI**

*A. G.*  
05.10.2020